

Round-the-Clock Service by Banks

5545. SHRI TARA SINGH:

SHRI V. SREENIVASA PRASAD:

Will the Minister of FINANCE be pleased to state:

(a) whether most of the foreign banks operating in the country have started providing round-the-clock services;

(b) if so, the facts thereof;

(c) whether the Government propose to introduce similar services in the public sector banks in the country; and

(d) if so, by when and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) and (b). Presumably, the reference to round-the-clock service is to electronic banking service. Reserve Bank of India (RBI) has therefore intimated that a few foreign banks have started providing electronic banking services. RBI have further intimated that Citibank has introduced telephonic banking with primary purpose of making use of modern telephonic networks to improve customer service under which except cash deposits and cash withdrawals, the customers can conduct their banking business by use of telephone.

(c) and (d). As a sequel to the recommendations of the Committee on Computerisation in banks, RBI had been permitting commercial banks to instal ATMs in their branches at different centres as and when banks approached for the same.

One of the recommendations of the committee on computerisation in banks was that a small network of ATMs, as proposed by Indian Banks Association, can be tried out to begin with in Bombay by installing ATMs/Cash Dispensers at strategic locations, such as, airports, railway stations and hospitals as the same would be more economical than individual banks acquiring ATMs on their own. The proposal for setting up a share ATMs by IBA is in advanced stage of finalisation.

[Translation]

Assistance for Garden Tourism in Maharashtra

5546. SHRI VILASRAO NAGNATHRAO GUNDEWAR:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Union Government have provided any financial assistance for promoting Garden tourism in Maharashtra during each of the last three years; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) No, Sir.

(b) Does not arise.

[English]

Shrimp Farming

5547. PROF. UMMAREDDY VENKATESWARLU:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government are aware that shrimp farmers have suffered badly during 1994-95 in Andhra Pradesh;

(b) if so, the details thereof; and

(c) the steps be taken by MPEDA to provide financial assistance to those farmers?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) and (b). It is estimated that shrimp farmers of Andhra Pradesh suffered a loss of production in 1994-95 of 11,400 tons owing to disease which affected some 22,600 hectares in the coastal districts of the State.

(c) In order to avoid recurrence of the disease, MPEDA have suggested precautionary measures including designs for environment management in aqua-farms and effluent treatment system.

[Translation]

Janata Cloth

5548. DR. LAL BAHADUR RAWAL :

SHRI PARAS RAM BHARDWAJ :

SHRI AMAR ROYPRADHAN :

Will the Minister of TEXTILES be pleased to state:

(a) the names of agencies which are manufacturing Janata Cloth in various States, State-wise;

(b) the targets fixed for the manufacture of Janata Cloth during the year 1993-94 along with the targets achieved State-wise; and

(c) the targets fixed for the year 1994-95?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) Statement is enclosed.

(b) and (c). Statement-II showing the target and achievement for the year 1993-94 and the target for the year 1994-95 is enclosed.

STATEMENT-I

List of All Implementing Agencies of Janata Cloth Scheme

ANDHRA PRADESH

1. A.P. State Handloom Weavers Cooperative Society Ltd., Hyderabad-29.
2. A.P. State Textile Development Corporation Ltd., Hyderabad-1.